

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 274 of 2020**

**IN THE MATTER OF:**

**Amit Bharana**

**...Appellant**

**Versus**

**Gian Chand Narang, Resolution Professional  
For Apex Buildsys Ltd.**

**...Respondent**

**WITH**

**Company Appeal (AT) (Insolvency) No. 291 of 2020**

**IN THE MATTER OF:**

**Nitin Sharma**

**...Appellant**

**Versus**

**Gian Chand Narang, Resolution Professional  
For Apex Buildsys Ltd.**

**...Respondent**

**Present:**

**For Appellant :           Mr. Gaurav Mitra, and Mr. Apoorv Agarwal,  
Advocates**

**Mr. A. M. Dar, Advocate**

**For Respondent :**

**Mr. Arun Kathpalia, Senior Advocate with  
Mr. Abhishek Anand, Mr. Shikhar Singh and Mr.  
Aman Nath, Advocates**

**Mr. Abu John Mathew and Mr. Aman Nath,  
Advocates for ICICI**

**ORDER**  
**(Through Virtual Mode)**

**28.09.2020**       Heard Mr. Arun Kathpalia, learned Senior Advocate representing the Respondent. Hearing on behalf of the respondent concluded.

Mr. Gaurav Mitra, learned counsel for the Appellant in 'Company Appeal (AT) (Insolvency) No. 274 of 2020 and Mr. A.M. Dar, learned counsel for the

Appellant in 'Company Appeal (AT (Insolvency) No. 291 of 2020' want to make submissions in rejoinder. Not more than ten minutes will be allotted to each of the learned counsel for the Appellants. In the meantime, compilation of the judgments may also be provided.

List the appeal 'for further hearing' on **5<sup>th</sup> October, 2020** at **2.00 P.M.**

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ V. P. Singh ]**  
**Member (Technical)**

/ns/gc/